

**INCOME TAX APPELLATE TRIBUNAL, PATNA**

**CAUSE LIST OF  
THIRD MEMBER MATTERS,  
PART HEARD MATTERS,  
CONSOLIDATION PETITIONS,  
SPECIAL CONSTITUTION,  
STAY APPLICATIONS,  
MISCELLANEOUS APPLICATIONS,  
EARLY HEARING PETITIONS  
AND PRONOUNCEMENTS**

**FOR 19-MAY-2026 (TUESDAY)**

**BEFORE SHRI LAXMI PRASAD SAHU, ACCOUNTANT MEMBER  
AND SHRI SONJOY SARMA, JUDICIAL MEMBER**

PART HEARD MATTERS Court Room 4 HYBRID COURT HEARING, GOOGLE MEET ID: WUJ-UMEQ-TBB, TIME: AFTER COMPLETION OF PATNA BENCH								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	265	PAT	2025	2020- 21	[A] SHANTI DEVI HISARIA	SMC	
2	ITA	392	PAT	2025	2020- 21	[A] SAROJ KUMAR SINGH	DB	

*S. g. S. S. S.*

**For Assistant Registrar  
18-May-2026**

